

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 364**

**TO BE ANSWERED ON THE 5<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 14, 1945  
(SAKA)**

**KIDNAPPING OF WOMEN AND GIRLS**

**†364. SHRI SANJAY JADHAV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the women and girls are being kidnapped in a large number in the country;**
- (b) if so, the reasons therefor and whether the Government has initiated any investigation in this regard;**
- (c) if so, whether the culprits have been caught and the action taken against them;**
- (d) the number of women reported missing between 2017 and 2023 and the number of minors among them;**
- (e) the number of women amongst them who were 18 years of age or above;**
- (f) the number of crime cases registered in this regard in the country from 2017 to 2023, State-wise;**
- (g) whether the Government is proposing any amendment to strengthen the laws relating to such crimes, if so, the details thereof and if not, the reasons therefor; and**
- (h) the effective steps taken by the Government to prevent such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

- (a) to (f) : National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication “Crime in India”. The latest**

**published report pertains to the year 2022. The State/UT-wise details of cases registered, Girl Victims (below 18 year), Female Victims (above 18 years) and persons arrested under kidnapping and abduction for crime against Women during 2017-2022 are at Annexure-I. The State/UT-wise details of number of girls (below 18 years) and women (above 18 years) unrecovered/untraced/missing from previous years, missing during the year, total missing, total recovered/traced during the year and unrecovered/untraced at the end of the year (including previous years untraced/missing), during the years 2017-2022, are enclosed at Annexure-II.**

**(g) : Strengthening the Criminal Justice System, including making any new law on a subject and revision of relevant provisions in the law, is a continuous process undertaken by the Government from time to time. The Government of India has undertaken a comprehensive review of the criminal laws viz. the Code of Criminal Procedure 1973, Indian Penal Code 1860, and the Indian Evidence Act 1872, in consultation with the stakeholders and has introduced Bills in the Parliament in this regard.**

**(h) : 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens including women &**

**children rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Ministry of Home Affairs has taken a number of initiatives for safety of women and children across the country, which are given below:**

- i. The Criminal Law (Amendment), Act 2013 was enacted for effective deterrence against sexual offences. Further, the Criminal Law (Amendment) Act, 2018 was enacted to prescribe even more stringent penal provisions including death penalty for rape of girls below the age of 12 years. The Act also inter-alia mandates completion of investigation and filing of chargesheet in rape cases in 2 months and trials to be completed in 2 months.**
- ii. Emergency Response Support System provides a pan-India, single internationally recognized number (112) based system for all emergencies, with computer aided dispatch of field resources to the location of distress.**
- iii. Using technology to aid smart policing and safety management, Safe City Projects have been sanctioned in first Phase in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai).**

**iv. Ministry of Home Affairs has provided financial assistance under the 'Cyber Crime Prevention against Women and Children (CCPWC) Scheme, to the States/UTs for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber consultants and training of LEAs' personnel, public prosecutors and judicial officers.**

**v. MHA has launched the “National Database on Sexual Offenders” (NDSO) on 20th September 2018 to facilitate investigation and tracking of sexual offenders across the country by law enforcement agencies.**

**vi. MHA has launched an online analytic tool “Investigation Tracking System for Sexual Offences” for Police on 19th February 2019 to facilitate them to monitor and track time-bound investigation in sexual assault cases in accordance with Criminal Law (Amendment) Act 2018.**

**vii. In order to improve investigation, MHA has taken steps to strengthen DNA analysis units in Central and State Forensic Science Laboratories. This includes setting up of State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh. MHA has also sanctioned setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories after gap analysis and demand assessment.**

viii. MHA has notified guidelines for collection of forensic evidence in sexual assault cases and the standard composition in a sexual assault evidence collection kit. To facilitate adequate capacity in manpower, training and skill building programs have been undertaken for Investigation Officers, Prosecution Officers and Medical Officers. Bureau of Police Research & Development has distributed 18,020 Sexual Assault Evidence Collection Kits to States/ UTs as orientation kit as part of training.

ix. MHA has also approved two projects for setting up and strengthening of Women Help Desks in Police Stations and Anti-Human Trafficking Units in all districts of the country.

x. In addition to the above-mentioned measures, the Ministry of Home Affairs have issued advisories from time to time with a view to help the States/UTs to deal with crimes against women and children, which are available at [www.mha.gov.in](http://www.mha.gov.in)

Further, the, Ministry of Women and Child Development has issued the ‘Standard Operating Procedure (SOP) for cases of missing children’ to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found or recovered children. The objective of the SOP is to put in place guidelines while dealing with cases of missing children and to work in coordination with the concerned stakeholders and respond with urgency to issues of missing child.

**For providing outreach services to missing children and needy children, the Ministry of Women and Child Development operates Child Helpline No. 1098, which is operational 24/7. Apart from this, Railway Childlines at major railway platforms are also being operated to provide assistance to any needy child.**

**Ministry of Women and Child Development has also initiated the “Track Child Portal”, which enables tracking of the missing and found children. Under this, logins have been provided to the Police Stations, Juvenile Justice Boards and Child Care Institutions whereby they are required to update the information, on the portal, about missing and found children regularly. One Component of Track Child Portal is ‘Khoya-Paya’, where any citizen can report missing children as well as sightings of their whereabouts without losing much time.**

**Ministry of Women & Child Development is implementing One Stop Centre (OSC) Scheme across the country. The objectives of the One Stop Centre Scheme are to provide integrated support and assistance to women affected by violence, both in private and public spaces under one roof and facilitate immediate, emergency and non-emergency access to a range of services including police, medical, legal aid and counselling,**

**psychological support to fight against any forms of violence against women.**

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**ANNEXURE -I MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY  
ON 5th DECEMBER 2023**

**State/UT-wise details of Cases Registered (CR), Girl Victims (GV) (Below 18 Year), Female Victims (FV) (Above 18 Years) and Persons Arrested (PAR) under kidnapping & abduction for crime against Women during 2017-2019**

S. No	States/UTs	2017				2018				2019			
		CR	GV	FV	PAR	CR	GV	FV	PAR	CR	GV	FV	PAR
1	Andhra Pradesh	712	539	202	713	697	483	236	914	589	367	228	681
2	Arunachal Pradesh	74	41	45	55	87	63	32	39	68	54	20	34
3	Assam	5554	2170	3533	6748	6359	2232	4463	6501	6989	2355	4865	10255
4	Bihar	6182	2998	3190	12957	7951	3743	4259	6133	9025	5329	3707	7682
5	Chhattisgarh	1457	1349	125	810	1842	1795	52	788	2033	2011	38	858
6	Goa	61	46	18	17	78	61	26	17	52	35	17	7
7	Gujarat	1259	1096	174	1492	1024	904	144	1052	922	835	98	789
8	Haryana	2949	1329	1669	1195	3419	1406	2043	915	2803	1360	1503	658
9	Himachal Pradesh	242	186	59	104	341	290	77	138	337	308	38	110
10	Jharkhand	1033	479	559	873	1018	483	548	1063	1008	471	547	856
11	Karnataka	967	778	220	394	1240	1051	234	214	1056	943	167	153
12	Kerala	184	145	45	275	173	148	30	219	227	206	23	259
13	Madhya Pradesh	5200	4895	532	3314	6126	5536	647	3137	6091	5758	379	2534
14	Maharashtra	6248	5959	601	2594	6825	6253	671	2751	6906	6539	469	2218
15	Manipur	70	21	49	65	85	47	43	91	84	52	33	81
16	Meghalaya	54	30	26	24	58	27	31	35	71	39	103	116
17	Mizoram	0	0	0	0	1	0	1	2	2	0	2	1
18	Nagaland	7	2	6	8	35	27	11	11	13	1	12	7
19	Odisha	2773	1172	1601	1260	2611	2063	553	924	3934	3862	72	721
20	Punjab	1099	904	229	912	1266	1003	295	883	1534	1234	316	1089
21	Rajasthan	3838	1384	2529	1762	4247	1532	2732	1705	5907	2425	3490	2579
22	Sikkim	27	26	3	6	7	5	2	2	0	0	0	0
23	Tamil Nadu	859	225	644	1115	896	315	591	997	699	301	401	609
24	Telangana	934	550	516	574	1121	830	299	1138	1322	981	356	766
25	Tripura	90	72	23	86	139	101	38	138	138	103	36	119
26	Uttar Pradesh	14993	5106	10641	13311	15381	6168	10616	15321	11649	4738	7007	13224
27	Uttarakhand	371	161	220	171	502	230	278	137	375	131	251	86
28	West Bengal	4232	2917	1685	3425	4249	2937	1460	4616	4150	2825	1389	4675
	<b>TOTAL STATE(S)</b>	<b>61469</b>	<b>34580</b>	<b>29144</b>	<b>54260</b>	<b>67778</b>	<b>39733</b>	<b>30412</b>	<b>49881</b>	<b>67984</b>	<b>43263</b>	<b>25567</b>	<b>51167</b>
29	A&N Islands	3	1	2	1	2	2	0	2	0	0	0	0
30	Chandigarh	138	115	32	45	139	130	9	29	129	128	12	23
31	D&N Haveli and Daman & Diu+	0	0	0	1	0	0	0	0	3	1	2	2
32	Delhi	3783	3568	333	534	3715	3674	252	608	3672	3579	210	465
33	Jammu & Kashmir*	931	254	693	654	1061	300	765	675	893	246	653	506
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	9	3	10	2	14	14	0	0	0	0	0	4
	<b>TOTAL UT(S)</b>	<b>4864</b>	<b>3941</b>	<b>1070</b>	<b>1237</b>	<b>4931</b>	<b>4120</b>	<b>1026</b>	<b>1314</b>	<b>4697</b>	<b>3954</b>	<b>877</b>	<b>1000</b>
	<b>TOTAL (ALL INDIA)</b>	<b>66333</b>	<b>38521</b>	<b>30214</b>	<b>55497</b>	<b>72709</b>	<b>43853</b>	<b>31438</b>	<b>51195</b>	<b>72681</b>	<b>47217</b>	<b>26444</b>	<b>52167</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017-2020/

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2017-2020

**ANNEXURE - I MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY  
ON 5th DECEMBER 2023**

**State/UT-wise details of Cases Registered (CR), Girl Victims (GV) (Below 18 Year), Female Victims (FV) (Above 18 Years) and Persons Arrested (PAR) under kidnapping & abduction for crime against Women during 2020-2022**

S. No	States/UTs	2020				2021				2022			
		CR	GV	FV	PAR	CR	GV	FV	PAR	CR	GV	FV	PAR
1	Andhra Pradesh	534	412	125	633	613	429	203	612	592	525	231	709
2	Arunachal Pradesh	45	35	13	22	50	42	9	27	48	36	19	33
3	Assam	5364	1611	4304	8224	5739	1945	3921	7520	3466	1794	2807	4523
4	Bihar	6671	3181	3566	3924	8661	3447	5237	5821	10190	4499	5691	7989
5	Chhattisgarh	1341	1322	35	633	1158	1130	42	663	2121	2206	12	638
6	Goa	31	25	8	11	39	32	8	15	60	47	13	19
7	Gujarat	597	550	53	536	881	678	214	697	1334	1213	141	876
8	Haryana	2423	1294	1155	529	2958	1907	1177	533	3050	2097	1012	585
9	Himachal Pradesh	281	263	21	102	344	330	21	92	326	322	24	76
10	Jharkhand	993	346	649	1210	1159	477	684	819	1265	611	654	1151
11	Karnataka	923	837	114	142	906	809	111	145	1812	1733	111	118
12	Kerala	151	136	16	205	179	163	17	252	241	224	26	321
13	Madhya Pradesh	4782	4809	181	2143	6106	5880	259	2398	7960	8039	177	2280
14	Maharashtra	5254	4927	405	1890	7559	7277	473	2303	9297	9163	219	2018
15	Manipur	49	27	22	36	44	24	21	56	61	42	20	41
16	Meghalaya	29	26	3	30	42	30	15	50	96	67	33	5
17	Mizoram	1	1	0	0	0	0	0	1	2	5	0	2
18	Nagaland	6	0	6	2	5	3	2	4	4	2	2	6
19	Odisha	3775	3526	249	1046	5175	4785	393	1388	5308	5137	213	864
20	Punjab	1241	1008	252	1015	1616	1404	218	1142	1478	1306	214	1011
21	Rajasthan	4739	2257	2509	2026	5964	3089	2897	2665	6587	3736	2955	2846
22	Sikkim	11	13	0	5	1	1	0	1	34	41	1	2
23	Tamil Nadu	633	254	399	605	638	236	417	792	536	227	311	649
24	Telangana	1314	962	379	693	1934	1485	482	832	2195	1680	838	843
25	Tripura	110	91	19	113	115	96	19	123	93	79	14	118
26	Uttar Pradesh	9109	3656	5601	9007	10574	4754	5941	8969	14887	6863	8097	12618
27	Uttarakhand	349	83	267	119	402	41	362	129	696	367	411	75
28	West Bengal	7740	6256	1549	3584	7376	5769	1634	4638	6596	5005	1864	5396
	<b>TOTAL STATE(S)</b>	<b>58496</b>	<b>37908</b>	<b>21900</b>	<b>38485</b>	<b>70238</b>	<b>46263</b>	<b>24777</b>	<b>42687</b>	<b>80335</b>	<b>57066</b>	<b>26110</b>	<b>45812</b>
29	A&N Islands	1	0	1	2	0	0	0	0	8	8	0	1
30	Chandigarh	90	90	2	8	120	116	4	10	112	114	0	21
31	D&N Haveli and Daman & Diu+	0	0	0	0	23	23	0	0	34	33	1	3
32	Delhi	2938	2816	193	463	4083	3833	338	493	3917	3886	146	399
33	Jammu & Kashmir*	775	233	550	398	904	400	508	511	886	392	494	514
34	Ladakh	0	0	0	0	1	0	1	0	4	4	3	2
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	14	15	1	2
	<b>TOTAL UT(S)</b>	<b>3804</b>	<b>3139</b>	<b>746</b>	<b>871</b>	<b>5131</b>	<b>4372</b>	<b>851</b>	<b>1014</b>	<b>4975</b>	<b>4452</b>	<b>645</b>	<b>942</b>
	<b>TOTAL (ALL INDIA)</b>	<b>62300</b>	<b>41047</b>	<b>22646</b>	<b>39356</b>	<b>75369</b>	<b>50635</b>	<b>25628</b>	<b>43701</b>	<b>85310</b>	<b>61518</b>	<b>26755</b>	<b>46754</b>

Source: Crime in India/

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017-2020

\*\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2017-2020

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**  
**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)- 2017**

SL	State/UT	Girls (Below 18 Yrs)				Women (Above 18 Yrs)					
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2017	Total Girls Missing	Total Girls Recovered/Tra ced in 2017	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/ Untraced Missing Women from Previous years	Women Missing in 2017	Total Women Missing	Total Women Recovered/Tra ced in 2017	Unrecovered/ Untraced Women (including previous years untraced missing Women)
1	Andhra Pradesh	801	1481	2282	1961	321	2189	3744	5933	4462	1471
2	Arunachal Pradesh	33	38	71	46	25	60	52	112	50	62
3	Assam	316	756	1072	728	344	907	1546	2453	1586	867
4	Bihar	2000	4308	6308	2529	3779	935	1712	2647	1032	1615
5	Chhattisgarh	685	1640	2325	1624	701	5151	5743	10894	4877	6017
6	Goa	14	9	23	10	13	216	265	481	244	237
7	Gujarat	503	1025	1528	1177	351	3737	6687	10424	7304	3120
8	Haryana	910	1078	1988	1170	818	2731	3702	6433	3833	2600
9	Himachal Pradesh	54	166	220	164	56	452	686	1138	717	421
10	Jharkhand	326	211	537	239	298	294	150	444	230	214
11	Karnataka	623	896	1519	939	580	3712	7861	11573	7308	4265
12	Kerala	91	796	887	815	72	440	5280	5720	5346	374
13	Madhya Pradesh	3075	7409	10484	6423	4061	17425	19178	36603	15067	21536
14	Maharashtra	3169	1869	5038	2025	3013	23467	27410	50877	25941	24936
15	Manipur	5	31	36	30	6	23	108	131	100	31
16	Meghalaya	14	80	94	71	23	44	92	136	60	76
17	Mizoram	0	1	1	1	0	0	0	0	0	0
18	Nagaland	10	56	66	65	1	7	33	40	40	0
19	Odisha	3836	1521	5357	4534	823	14783	2666	17449	15604	1845
20	Punjab	812	578	1390	597	793	2308	678	2986	780	2206
21	Rajasthan	504	1691	2195	1718	477	3932	8539	12471	7966	4505
22	Sikkim	17	13	30	29	1	16	209	225	206	19
23	Tamil Nadu	901	2958	3859	3318	541	3613	6606	10219	7361	2858
24	Telangana	809	1819	2628	1829	799	1774	6586	8360	6128	2232
25	Tripura	19	111	130	122	8	178	755	933	751	182
26	Uttar Pradesh	1045	1526	2571	1403	1168	3590	2985	6575	2122	4453
27	Uttarakhand	120	309	429	312	117	493	772	1265	457	808
28	West Bengal	8438	6131	14569	8686	5883	30686	22002	52688	25488	27200
29	A&N Islands	3	25	28	22	6	38	40	78	31	47
30	Chandigarh	140	152	292	138	154	548	189	737	113	624
31	D&N Haveli and D & D+	16	9	25	19	6	47	62	109	71	38
32	Delhi	5301	3919	9220	3949	5271	12807	8283	21090	7331	13759
33	Jammu & Kashmir*	235	59	294	78	216	1125	985	2110	864	1246
34	Ladakh	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	7	20	27	27	0	9	85	94	89	5

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017    '\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2017

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**  
**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)- 2018**

SL	State/UT	Girls (Below 18 Yrs)					Women (Above 18 Yrs)				
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2018	Total Girls Missing	Total Girls Recovered/Traced in 2018	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/Untraced Missing Women from Previous years	Women Missing in 2018	Total Women Missing	Total Women Recovered/Traced in 2018	Unrecovered/ Untraced Women (including previous years untraced missing Women)
1	Andhra Pradesh	321	1560	1881	1623	258	1471	4232	5703	4419	1284
2	Arunachal Pradesh	25	7	32	31	1	62	5	67	65	2
3	Assam	344	1192	1536	1121	415	867	2895	3762	2327	1435
4	Bihar	3779	5701	9480	5576	3904	1615	2074	3689	1994	1695
5	Chhattisgarh	740	2381	3121	2170	951	6426	7031	13457	6475	6982
6	Goa	13	10	23	10	13	237	224	461	204	257
7	Gujarat	351	1329	1680	1321	359	3120	7917	11037	7249	3788
8	Haryana	818	1133	1951	1407	544	2600	4178	6778	4678	2100
9	Himachal Pradesh	56	259	315	230	85	421	920	1341	781	560
10	Jharkhand	298	203	501	190	311	214	196	410	143	267
11	Karnataka	580	946	1526	1317	209	4265	8621	12886	10260	2626
12	Kerala	69	1067	1136	1073	63	396	6772	7168	6760	408
13	Madhya Pradesh	4061	7574	11635	6892	4743	21536	22187	43723	16925	26798
14	Maharashtra	3013	977	3990	1927	2063	24936	32987	57923	30746	27177
15	Manipur	6	39	45	39	6	31	122	153	132	21
16	Meghalaya	23	70	93	62	31	76	96	172	114	58
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	1	57	58	47	11	0	26	26	20	6
19	Odisha	823	1875	2698	854	1844	1845	8318	10163	2455	7708
20	Punjab	793	484	1277	464	813	2206	1186	3392	755	2637
21	Rajasthan	477	1902	2379	1774	605	4505	10623	15128	9513	5615
22	Sikkim	1	24	25	21	4	22	57	79	63	16
23	Tamil Nadu	541	3043	3584	2886	698	2858	7360	10218	6538	3680
24	Telangana	799	1869	2668	1881	787	2232	7172	9404	7272	2132
25	Tripura	8	141	149	143	6	182	945	1127	787	340
26	Uttar Pradesh	1168	1965	3133	1542	1591	4453	3812	8265	3207	5058
27	Uttarakhand	117	336	453	206	247	808	881	1689	392	1297
28	West Bengal#	5883	6499	12382	7904	4478	27200	24800	52000	22643	29357
29	A&N Islands	6	38	44	36	8	47	62	109	48	61
30	Chandigarh	154	147	301	134	167	624	207	831	90	741
31	D&N H and D & D+	6	18	24	11	13	38	108	146	86	60
32	Delhi	5271	4111	9382	5627	3755	13759	9161	22920	12909	10011
33	Jammu & Kashmir*	216	200	416	235	181	1246	1135	2381	946	1435
34	Ladakh	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	34	34	33	1	5	120	125	114	11

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 \* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**  
**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)-2019**

SL	State/UT	Girls (Below 18 Yrs)					Women (Above 18 Yrs)				
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2019	Total Girls Missing	Total Girls Recovered/Traced in 2019	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/Untraced Missing Women from Previous years	Women Missing in 2019	Total Women Missing	Total Women Recovered/Traced in 2019	Unrecovered/ Untraced Women (including previous years untraced missing Women)
1	Andhra Pradesh	258	1928	2186	1904	282	1284	4968	6252	4679	1573
2	Arunachal Pradesh	1	34	35	33	2	2	9	11	11	0
3	Assam	413	857	1270	904	366	1437	2473	3910	2212	1698
4	Bihar	3904	5935	9839	4034	5805	1695	2518	4213	1749	2464
5	Chhattisgarh	951	2606	3557	2395	1162	6982	8502	15484	6993	8491
6	Goa	13	24	37	18	19	257	273	530	233	297
7	Gujarat	359	1044	1403	973	430	3788	8224	12012	7570	4442
8	Haryana	544	1716	2260	1474	786	2100	5943	8043	5411	2632
9	Himachal Pradesh	85	268	353	298	55	560	1088	1648	961	687
10	Jharkhand	311	170	481	269	212	267	267	534	208	326
11	Karnataka	209	494	703	483	220	2626	9621	12247	9225	3022
12	Kerala	65	1053	1118	1061	57	412	7790	8202	7783	419
13	Madhya Pradesh	4743	8572	13315	8660	4655	26798	25321	52119	22120	29999
14	Maharashtra	2063	2516	4579	2256	2323	27177	35990	63167	34521	28646
15	Manipur	6	62	68	57	11	21	180	201	165	36
16	Meghalaya	31	63	94	71	23	58	137	195	132	63
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	11	30	41	34	7	6	10	16	9	7
19	Odisha	1844	2591	4435	1176	3259	7708	9426	17134	2928	14206
20	Punjab	813	643	1456	568	888	2637	1436	4073	669	3404
21	Rajasthan	605	2761	3366	2681	685	5615	13394	19009	11945	7064
22	Sikkim	4	25	29	26	3	16	111	127	92	35
23	Tamil Nadu	698	3324	4022	3147	875	3680	7956	11636	7150	4486
24	Telangana	787	2053	2840	2478	362	2132	8612	10744	9361	1383
25	Tripura	6	127	133	115	18	340	1099	1439	1136	303
26	Uttar Pradesh	1591	1901	3492	2188	1304	5058	3927	8985	3994	4991
27	Uttarakhand	247	303	550	236	314	1297	872	2169	625	1544
28	West Bengal	4478	7369	11847	7181	4666	29357	24991	54348	23408	30940
29	A&N Islands	8	33	41	34	7	61	62	123	41	82
30	Chandigarh	167	135	302	113	189	741	330	1071	170	901
31	D&N Haveli and Daman & Diu+	13	15	28	12	16	60	117	177	93	84
32	Delhi	3755	4057	7812	3635	4177	10011	9487	19498	7332	12166
33	Jammu & Kashmir*	181	174	355	169	186	1435	1303	2738	1259	1479
34	Ladakh	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	36	37	30	7	11	102	113	93	20

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019    \*\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**  
**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)- 2020**

SL	State/UT	Girls (Below 18 Yrs)					Women (Above 18 Yrs)				
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2020	Total Girls Missing	Total Girls Recovered/Traced in 2020	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/Untraced Missing Women from Previous years	Women Missing in 2020	Total Women Missing	Total Women Recovered/Traced in 2020	Unrecovered/ Untraced Women (including previous years untraced missing Women)
1	Andhra Pradesh	282	2092	2374	2002	372	1573	5484	7057	5193	1864
2	Arunachal Pradesh	2	8	10	8	2	0	1	1	1	0
3	Assam	366	620	986	761	225	1697	2094	3791	3202	589
4	Bihar	5805	4194	9999	4061	5938	2464	2093	4557	1770	2787
5	Chhattisgarh	1162	2107	3269	2143	1126	8491	7006	15497	6606	8891
6	Goa	19	6	25	14	11	297	184	481	240	241
7	Gujarat	430	915	1345	920	425	4442	7375	11817	6833	4984
8	Haryana	786	1247	2033	1290	743	2632	5451	8083	5144	2939
9	Himachal Pradesh	55	225	280	227	53	687	870	1557	920	637
10	Jharkhand	212	202	414	256	158	326	206	532	227	305
11	Karnataka	220	614	834	610	224	3022	8928	11950	8935	3015
12	Kerala	57	885	942	891	51	419	5510	5929	5535	394
13	Madhya Pradesh	4655	7230	11885	8258	3627	29999	22358	52357	22884	29473
14	Maharashtra	2323	2194	4517	3095	1422	28646	30089	58735	37000	21735
15	Manipur	11	33	44	35	9	36	92	128	102	26
16	Meghalaya	23	32	55	45	10	63	70	133	90	43
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	7	17	24	22	2	7	10	17	11	6
19	Odisha	3259	2556	5815	3072	2743	14206	9300	23506	3254	20252
20	Punjab	888	533	1421	409	1012	3404	1251	4655	726	3929
21	Rajasthan	685	2628	3313	2493	820	7064	13973	21037	11718	9319
22	Sikkim	3	11	14	12	2	35	84	119	84	35
23	Tamil Nadu	875	3545	4420	3385	1035	4486	9392	13878	8653	5225
24	Telangana	362	1870	2232	1812	420	1383	9534	10917	8869	2048
25	Tripura	18	96	114	88	26	303	874	1177	853	324
26	Uttar Pradesh	1304	1469	2773	1719	1054	4991	3551	8542	4015	4527
27	Uttarakhand	314	271	585	448	137	1544	837	2381	1425	956
28	West Bengal	4841	6640	11481	6681	4800	30765	20794	51559	22694	28865
29	A&N Islands	7	14	21	16	5	82	23	105	30	75
30	Chandigarh	189	109	298	110	188	901	333	1234	270	964
31	D&N Haveli and D &d	16	2	18	8	10	84	49	133	75	58
32	Delhi	4177	3125	7302	3671	3631	12166	7519	19685	6712	12973
33	Jammu & Kashmir	183	167	350	122	228	1464	1237	2701	1143	1558
34	Ladakh	3	1	4	1	3	15	7	22	5	17
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	7	29	36	32	4	20	129	149	107	42

Source: Crime in India

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**

**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)-2021**

SL	State/UT	Girls (Below 18 Yrs)				Women (Above 18 Yrs)					
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2021	Total Girls Missing	Total Girls Recovered/Traced in 2021	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/Untraced Missing Women from Previous years	Women Missing in 2021	Total Women Missing	Total Women Recovered/Traced in 2021	Unrecovered/ Untraced Women (including previous years untraced missing Women)
1	Andhra Pradesh	377	2981	3358	2884	474	1865	7104	8969	6732	2237
2	Arunachal Pradesh	0	1	1	1	0	0	1	1	1	0
3	Assam	225	852	1077	827	250	589	2326	2915	2019	896
4	Bihar	5938	3870	9808	4442	5366	2787	2274	5061	2306	2755
5	Chhattisgarh	1126	2865	3991	2614	1377	8891	9244	18135	7859	10276
6	Goa	11	6	17	6	11	241	219	460	210	250
7	Gujarat	425	1049	1474	1109	365	4984	8763	13747	9499	4248
8	Haryana	820	1457	2277	1282	995	2939	7406	10345	6531	3814
9	Himachal Pradesh	53	362	415	369	46	637	1225	1862	1282	580
10	Jharkhand	156	245	401	223	178	305	249	554	256	298
11	Karnataka	224	1013	1237	982	255	3015	9949	12964	10083	2881
12	Kerala	52	899	951	919	32	373	5284	5657	5323	334
13	Madhya Pradesh	3627	9407	13034	10204	2830	29473	26231	55704	25260	30444
14	Maharashtra	1422	2515	3937	2752	1185	21735	34763	56498	37053	19445
15	Manipur	9	47	56	38	18	26	68	94	61	33
16	Meghalaya	10	46	56	46	10	43	62	105	77	28
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	2	17	19	17	2	6	10	16	14	2
19	Odisha	2743	3656	6399	3943	2456	20252	9330	29582	12863	16719
20	Punjab	1012	881	1893	584	1309	3929	1481	5410	917	4493
21	Rajasthan	802	4133	4935	4172	763	9351	15896	25247	14229	11018
22	Sikkim	2	6	8	6	2	35	112	147	93	54
23	Tamil Nadu	1035	4914	5949	4832	1117	5225	12790	18015	11968	6047
24	Telangana	420	2574	2994	2603	391	2048	10786	12834	11288	1546
25	Tripura	26	120	146	127	19	324	1076	1400	1179	221
26	Uttar Pradesh	1046	2168	3214	1698	1516	4535	4500	9035	3545	5490
27	Uttarakhand	137	400	537	408	129	956	1457	2413	1480	933
28	West Bengal	4800	8478	13278	7669	5609	28865	22133	50998	21497	29501
29	A&N Islands	5	20	25	21	4	75	36	111	36	75
30	Chandigarh	188	133	321	119	202	964	400	1364	407	957
31	D&N Haveli and Daman & Diu	10	15	25	18	7	63	85	148	95	53
32	Delhi	3631	4174	7805	3846	3959	12973	8898	21871	6499	15372
33	Jammu & Kashmir	228	215	443	188	255	1558	1620	3178	1477	1701
34	Ladakh	3	0	3	2	1	17	5	22	4	18
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	4	25	29	29	0	42	154	196	155	41

Source: Crime in India

**ANNEXURE -II MENTIONED IN THE REPLY TO LOK SABHA UNSTARRED QUESTION No. 364 FOR REPLY ON 5th DECEMBER 2023**  
**Missing and Traced Girls(Below 18 Yrs) and Women (Above 18 Yrs) (State/UT-wise)-2022**

SL	State/UT	Girls (Below 18 Yrs)				Women (Above 18 Yrs)				
		Unrecovered/Untraced Missing Girls from Previous years	Girls Missing in 2022	Total Girls Missing	Total Girls Recovered/Traced in 2022	Unrecovered/ Untraced Girls (including previous years untraced missing girls)	Unrecovered/Untraced Missing Women from Previous years	Women Missing in 2022	Total Women Missing	Total Women Recovered/Traced in 2022
1	Andhra Pradesh	474	3118	3592	3221	371	2237	7315	9552	7773
2	Arunachal Pradesh	0	5	5	4	1	0	11	11	8
3	Assam	250	840	1090	741	349	896	2128	3024	2227
4	Bihar	5366	5204	10570	4935	5635	2755	2699	5454	2408
5	Chhattisgarh	1377	2760	4137	2851	1286	10276	9551	19827	8871
6	Goa	11	10	21	9	12	250	273	523	259
7	Gujarat	365	1306	1671	1281	390	4248	9300	13548	8537
8	Haryana	995	1516	2511	1295	1216	3814	7329	11143	6947
9	Himachal Pradesh	46	296	342	297	45	580	1313	1893	1282
10	Jharkhand	178	250	428	203	225	298	532	830	312
11	Karnataka	255	568	823	605	218	2881	11714	14595	11180
12	Kerala	32	966	998	948	50	334	5559	5893	5605
13	Madhya Pradesh	2830	9066	11896	8979	2917	30444	26360	56804	23962
14	Maharashtra	1185	1621	2806	1493	1313	19445	38780	58225	36196
15	Manipur	18	31	49	27	22	33	120	153	108
16	Meghalaya	10	2	12	4	8	28	0	28	2
17	Mizoram	0	1	1	1	0	0	0	0	0
18	Nagaland #	2	37	39	36	3	2	5	7	5
19	Odisha	2456	4250	6706	2386	4320	16719	9820	26539	3476
20	Punjab	1309	927	2236	976	1260	4493	1370	5863	1054
21	Rajasthan	763	5073	5836	5014	822	11018	19732	30750	17095
22	Sikkim	2	6	8	6	2	54	79	133	75
23	Tamil Nadu	1117	5058	6175	4623	1552	6047	14877	20924	13128
24	Telangana	391	1995	2386	2098	288	1546	11771	13317	11952
25	Tripura	19	102	121	100	21	221	1031	1252	1024
26	Uttar Pradesh	1516	2217	3733	2398	1335	5490	5317	10807	4536
27	Uttarakhand	129	425	554	481	73	933	1632	2565	1767
28	West Bengal	5609	10571	16180	10769	5411	29501	30154	59655	26218
29	A&N Islands	4	26	30	25	5	75	59	134	53
30	Chandigarh	202	133	335	126	209	957	340	1297	170
31	D&N Haveli and Daman & Diu	7	7	14	8	6	53	128	181	108
32	Delhi	3959	4288	8247	4042	4205	15372	9595	24967	7892
33	Jammu & Kashmir	255	247	502	275	227	1701	1519	3220	1580
34	Ladakh	1	0	1	0	1	18	7	25	13
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	24	24	24	0	41	134	175	146

Source: Crime in India

# Nagaland data is provisional

